

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. EMI Infrastructure Pvt Ltd

PETITION NUMBER : CP(IB)/178(CHE)/2022

**APPLICATION NUMBER : a) IA(IBC)/1508(CHE)/2024
b) IA(IBC)/281(CHE)/2024
c) IA(IBC)/1002(CHE)/2023
d) IA/IB/2407/2023**

ORDER

203.a. IA(IBC)/1508(CHE)/2024 IN CP(IB)/178(CHE)/2022

Ld. Counsel Mr. V. Manivannan for the RP.

This is a case where revised plan is stated to be approved by the Committee of Creditors. Applicant sought exclusion of 208 days from the timelines available for completion of CIRP due to certain administrative delays. As exclusion is not allowed for these reasons, CIRP period is extended for a period up to 26.07.2024, considering that revised plan has been approved by Committee of Creditors. **IA(IBC)/1508(CHE)/2024 is accordingly disposed off.**

203.b. IA(IBC)/281(CHE)/2024 IN CP(IB)/178(CHE)/2022

Ld. Counsel Mr. V. Manivannan for the RP.

In respect of this IA, rejoinder has been filed by RP on 27.05.2024.

List the Application for **final hearing on 20.08.2024.**

203.c. IA(IBC)/1002(CHE)/2023 IN CP(IB)/178(CHE)/2022

Ld. Counsel Mr. V. Manivannan for the RP. None for the Respondent.

During the last hearing Respondent was directed to file copy of the complaint filed before the Police Authority for retrieval of assets which has not been done till date.

Respondents are directed to comply within a week. This is the final opportunity failing which action for non-compliance will be initiated.

List the Application for **final hearing on 20.08.2024.**

203.d. IA/IB/2407/2023 IN CP(IB)/178(CHE)/2022

Ld. Counsel Mr. V. Manivannan for the RP. Ld. Counsel Ms. Angelin for R4.

In this case rejoinder has been filed vide Diary Nos. 2491 and 2492 dated 22.05.2024. Pleadings are complete.

List the Application for **final hearing on 20.08.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk